

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No.1152/2005**  
**Jabalpur, this the 24<sup>th</sup> day of July, 2005**

Hon'ble Dr.G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Ajay Kumar Bain,  
S/o Late Shri Kandhilal Bain,  
Aged about 25 years,  
Un-employed, R/o COD, Servant,  
Quarter No.2, Central Ordnance  
Depot, Jabalpur (M.P.)

Applicant

(By Advocate – None)

1. The Union of India,  
Through the Secretary,  
Ministry of Defence,  
New Delhi.
2. The Director General of Ordnance,  
Service, (OS-8C (i), Master General  
Of Ordnance Branch, Army Headquarters,  
DHQ-PO New Delhi -11.
3. The commandant,  
Central Ordnance Depot,  
Jabalpur-482 001.  
Respondents.

(By Advocate – Shri M.Chourasia)


**ORDER (Oral)**

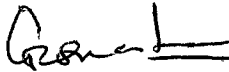
**By A.K. Gaur, Judicial Member –**

On 12.5.2006 a request was made by the Proxy counsel of the applicant and the matter was adjourned till 15.5.2006, and this

u✓


Tribunal has observed that no further adjournment will be given as the matter has already been adjourned several times. On 15.5.2006 this matter was adjourned on the ground that the counsel for the applicant was getting certain instructions and clarifications from the applicant and was granted last opportunity for hearing on that date. Today he did not appear in the court when the case was called out. It appears that the applicant has lost interest in prosecuting the case. The OA is dismissed for want<sup>of</sup> prosecution.

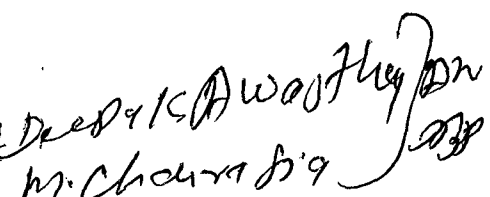
  
(A.K. Gaur)  
Judicial Member

  
(Dr. G.C. Srivastava)  
Vice Chairman

पूठांकन सं ओ/न्या.....जबलपुर, दि.....  
प तिलिपि अये पित:-  
(1) सविन, उच्च न्यायालय वर एसोसिएशन, जबलपुर  
(2) आदेशक श्री/श्रीमती/शु.....के काउंसल  
(3) प्रत्यक्षी श्री/श्रीमती/शु.....के काउंसल  
(4) वंशपाल, सेपेअ, जबलपुर न्यायपीठ  
सूचना एवं आवश्यक कार्यवाही हेतु

उप रजिस्ट्रार

  
26-7-06

  
Dr. G.C. Srivastava  
Vice Chairman